†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/ श्रोद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD): (a) Applications for the grant of industrial licence for manufacture of rayon grade pulp have been received from the following firms:

- (i) M/s. Harihar Polyfibers;
- (ii) M/s. Suraj Industrial Packing Ltd; are as follows:

to a matter of urgent pu'lic importance

- (iii) M/s. Modipon Ltd;
- (iv) M/s. South India Viscose Ltd;
- (v) M/s. Delhi Cloth & General Mills Co., Ltd;
- (vi) M/s. Baroda Rayon Corporation Ltd;
- (vii) M/s. Century Spinning & Manufacturing Co. Ltd.
- (b) The salient features of the schemes are as follows:

Seria No.		Capacity	Location	Investment
		(Tonnes p.a.)		(Rs. in crores)
. 1	M/s. Harihar Polyfibres	36,000	Harihar (Mysore)	8.50
2	M/s. Suraj Industrial Packing Ltd	30,000	Mailani (UP)	17.62
3	M/s. Modipon Ltd	30,000	J. & K.	15
4	M/s. South India Viscose Ltd	20,400	Avanashi Distt Coimbatore, Tamil Nadu)	
5	$\mbox{M/s.}$ Delhi Cloth & General Mills $\mbox{Co.}$ Ltd.	50,000	Bastar (MP)	35.58
6	M/s. Baroda Rayon Corp. Ltd	30,000	Bastar or Bilaspur (MP)	$22 \cdot 02$
7	M/s. Century Spinning & Manufacturing Co. Ltd.	20,000	Tahsil—Kicha (UP	12.60

Letters of Intent have been issued to M/s. Modipon Ltd., and M/s. Suraj Industrial Packing Ltd. The remaining applications are under various stages of examination.]

‡Shortage of Amul Baby Food 215. SHRI THILLAI VILLALAN: Will the Minister of INDUSTRIAL DEVELOP-MENT/ ऋौद्योगिक विकास मंत्री be pleased to

(a) whether there is any shortage of Amul, the boby food in the country;

state:

- (b) if so, what are the reasons therefor; and
- (c) what are the arrangements made to meet the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/श्रौद्योगिक विकास मंत्रा त्य में उगमंत्री (PROF. SIDDHESHWAR PRASAD): (a) No reports of such shortage have been received.

†[ ] English translation. ‡Transferred from the 23rd July, 1971.

- (b) Does not arise.
- (c) Increased production of baby food is being effected by creating additional capacity in existing and new units.

12 Noon

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported acute famine conditions prevailing in some parts of Maharashtra

SHRI A. G. KULKARNI (Maharashtra): Sir, I call the attention of the Minister of Agriculture to the reported acute famine conditions prevailing in some parts of Maharashtra and the extent of Central aid given to the State Government to meet the situation.

[MR. DEPUTY CHAIRMAN in the Chair]

THE MINISTER OF AGRICULTURE (SHRI FAKHRUDDIN ALI AHMED): Sir, the primary responsibility for undertaking relief measures in areas affected by natural calamities including drought rests with the State Government concerned Nevertheless the Central Government through its various Ministries keeps in constant touch with the State Government so as to be fully in the picture and to be in a position to provide assistance as may be necessary

The present scarcity conditions are in continuation of those which pievailed in large parts of Maharashtra on account of damage to Kharif crop by excessive rains in August, 1970, and to Rabi crops by fail ure of rains in January February, 1971. The position has worsened recently due to al most complete absence of rains in June July, 1971 over large parts of the State. To meet the situation, the State Government has promptly organised appropriate relief operations.

The Central Government has also had dis cussions on 31 7 71 with the State Govern ment officials to assess the latest situation. It is found that the position is particularly bad in five districts of Aurangabad Division and the entire districts of Ahmednagar and Shola pur and parts of six other districts. The posi tion in some other districts has improved due to occurance of rains in July, 1971 It has been decided that while relief measures be continued in the badly affected districts, in other places where the situation has improv ed, the relief works could be phased out The State Government has been requested to concentrate attention on the badly affected districts and improve employment opportuni ties also by accelerating the implementation of Plan work in these areas Central assistance, as may be necessary, will also be provided It is hoped that during the next week or so, there may be rains even in these badly affected districts If this happens, it may be possible for the badly affected districts to sow another crop like jowar In view of these im ponderables, the position is under constant review, and depending upon how the position develops, it is proposed that a Central Team will review the position towards the later part of August.

The total central assistance released so far to the State Government is Rs 8.5 crores, and takes into account the expenditure in curred till the 15th July, 1971. In addition, a short term loan assistance totalling Rs 10 crores has been provided by my Ministry for financing agriculture inputs.

The Government of India is in constant touch with the State Government, and all steps as demanded by the situation would be taken An assurance has already been given to the State Government that foodgrains as may be required by them to meet any situation will be provided by the Government of India

SHRI A G KULKARNI. Sir, the Government has given in the statement the extent of damage caused last year due to excessive rains and this year due to scarcity of rains And the Minister has rightly stated that the damage in both cases has been heavy. I want to know from the Govern ment whether they are aware that last year the loss to the agriculturists was roundabout Rs 200 crores in the whole of the State Sir, the Central Government sent a team there and a survey was made and some money was sanctioned for undertaking relief measures. I would like to know whether it is a fact that during the iccent fortnight there has been an upsurge in the workers attending to the scarcity work. It is reported in the piess that nowadays about 15 lakhs of workers are working there The official figure seems to be 8 lakhs But the number given by press re ports was something like 15 lakhs as mentioned by the Finance Minister of Maharashtra State

May I know whether it is also not a fact that 23,000 villages out of 36,000 villages are affected by this scarcity? So looking to the enormity of the problem may I know whether the Government sent or promised to send a study team immediately, and also in the meantime whether it will try to sanction some ways and means advance to the Maharashtra Government which has already spent about Rs 10 crores to meet the scarcity work in the last scison? I want to know when the team will be sent and when the ways and means advance will be made to them. Simi larly, the conditions there have become so acute that, I am told, the workers attending to scarcity work have fought among themselves to get more work and they fought with shovels and they were brought to hospitals. Such is the intensity of the scarcity that the workers are lighting among themselves to get more work so that they would get a little bit more money to purchase certain grains. In this connection, looking to the type of scra city and intensity that exists there, the Go vernment has to subsidise the distribution of foodgrains particularly in the hard hit scar in this connection, may I also city areas know from the Minister whether there is any chance, there is any possibility, of giving cheap food so that the needs of the workers can be mete Lastly, I want to know whether the Government has received a letter from the Chief Minister who has appealed to the Prime Minister to visit the scarcity areas to boost up the morale of the people and also appreciate the whole position so that larger funds can be allocated.

SHRI FAKHRUDDIN ALI AHMED. It is a fact that nearly 23,000 villages in Maharashtra have been very badly affected. It is also a fact that the Chief Minister has panticularly driwn attention to the scarcity which is now prevailing in Maharashtra. As I have already pointed out, this has

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## [Shri Fakhruddin Ali Ahmed]

been continuing since the beginning of De cember and even now there is no sign that the scarcity will be less in Maharashtra bccause there have been no rains in the month of July in certain parts of the State But what I would like to point out is that the first study team which had gone there and submitted a report, had fixed the ex-penditure at about Rs 125 crores out of which nearly Rs 85 crores have already been given to the Government of Maharash been g ven to the Government of Maharash tra Now the second team which went after the month of February has also sub mitted its report and action on that report will be taken So far as the present situation is concerned, we are thinking of send ing a team by the end of August and when the report of that team s available we shall see what further assistance can be given to the Maharashtra Government So far as assistance in order to improve the ways and means advance to the Maharashtra Govern ment is concerned, surely when any request is made in that behalf we shall take it into consideration and see what help can be given to the Government of Maharashtra

SHRI S G SARDESAI (Maharashtra) The first thing that I would like to point out to the Agriculture M nister is that the situation in Maharashtra is far more serious than what has been made out by the Minis ter's statement. In the beginning he refer red to five districts. Later on when a ques tion was put to him, he said 23,000 villages out of 36,000 villages have been affected—it is far more than five districts. I have just returned from Maharashtra coastal parts of Maharashtra, Barrirs almost whole of it, particularly the traditional famine areas, are tremendously affected. For instance in many, many vast areas two sowings were done this year. The first was early in June and it was completely destroyed again at the end of June or early July another sowing was done and it was also destroyed

We should know how serious the whole thing is Now migration of cattle has start ed because of the question of cattle fodder Something which normally never happens is taking place there Processions and demonstrations organised by village panchavats are taking place. They are by no means partisan organisations. They belong to the entire village. They have organised processions and demonstrations. The first thing I would like to say is that this sort of complacent attitude which I still find is very wrong. The next thing I would like to say is that certainly this government is sending study teams. Much more needs to be done. I do want to ask two points and I want to know the view of the Ministry on them.

First, the study teams which you send should also examine the actual implemen

tation of the various relief measures which should take place at grass root levels. Let ters have been written to various newspapers that the actual implementation is extraordinarily defective. The money which is sanctioned for loans is not reaching the peasants. Many of the schemes are not executed. They are just on paper. The implementation part of it must be looked into very seriously. We know the bureaucrats and we know the contractors. Since the Ministry passes orders, they should know what is being done at the village level.

I would also request the Government to see that when the study team goes from here, it not only meets the Ministers and the ruling party members, but also meets the leaders of opposition in the Maharash tra legislature so that it gets all the information from them. It is a vast calamity. I am not making a partisan issue out of that. They should also see that at the discrict and local levels the committees which are formed for the actual implementation of the schemes are all Party committees. The committees should also be composed of members of other Parties in the legislature so that the committee which goes from the Centre gets all the co operation from others for implementation of schemes Other Parties are prepared to help But they often become helpless because they are kept away From this point of view, I would strongly appeal to the Minister to see that the study team also looks to the implementation part so that the job is well done. mentation part so that the job is well done. The issue is very serious. At the end of this month some rains may come But that is going to be uscless. It is not going to help so far as khariff crop is concerned. These are some of the points I wanted to make

SHRI FAKHRUDDIN ALI AHMED AS I have already pointed out neither the State Government nor we are complacent regarding the present situation which is prevailing in Maharashtra, nor are we minim sing the scarcity conditions in that State The State government have taken the carliest action possible in order to keep us acquainted with the prevailing situation there. On reccipt of the information from them, we have given whatever assistance that is possible. I have not heard any complaint of any non-cooperation from any side so far as implementation of the relief work is concerned. That is primarily the responsibility of the State Government. I have taken note of the suggestions made by the hon Member and I shall convey them to the State government for the purpose of a seeking co-operation of all concerned and over coming difficulties which are prevailing in the State.

SHRI S G SARDESAI. Will your committee examine the implementation • part of it?

SHRI FAKHRUDDIN ALI AHMED: If any specific complaint is made, we shall look into it. But you must have confidence in the State Government which is in possession of all the facts and which is taking the necessary action in the matter.

श्री राजनारायण (उत्तर प्रदेश): श्रोमन्, मैं यह जानना चाहता हू कि जब दो तिहाई महाराष्ट्र इस बाढ़ से ग्रस्त है ग्रौर सरकार इस बात को कवल कर रही है कि बड़ी भावा में नुक्सान हुग्रा है सो इस बाढ़ में कितने मकान गिरे, इस बाढ़ में..

श्री उपसभापतिः बाढ़ नही, सूखा की वजह से ।

श्री राजनारायण: जरा सुनिये । श्रकाल की स्थिति है। ग्रकाल की स्थिति क्यो ग्रायी। 36 हजार गावों में 23 ह ार गाव, मन्त्री जी कहते है कि उससे ग्रस्त है तो ग्रकालग्रस्त 23,0 0 गावो में कितने लोग इस से एफेक्टेड है स्रौर उस मे सरकार ने ग्रभी तक ग्रपनी ग्रोर से, एडी बवेट शब्द से मेरा मतलब नही है, लेकिन केन्द्रीय सरकार ने ग्रभी तक कितनी सहायता की है डेफिनेट। उस ने पैसे में कितनी सहायता की, दसरी और मामग्री में कितनी सहायता की ताकि उस से देश के लोगो को परी जानकारी हो सके कि महाराष्ट्र की जो स्थिति है वह ने तनी भयकर है, कि नी गभीर है श्रौर केन्द्र उस की सहायता करने में किनना सजग है। ग्रौर मै यह भी जानना चाहता ह कि राज्य की सरकार ने केन्द्र की सरकार को कोई सहायता की या ना की है था नही ? ग्रांर ग्रगर राज्य की सरकार ने नहीं की है तो क्या केन्द्र की सरकार ने राज्य की सरकार को अपनी तरफ से कोई बात की है कि केन्द्र की सरकार तुम को हर प्रकार की सहायता देने को तैय।र है, ग्राप वहा के लोगो को ग्रकाल से म ने मत दो ? ग्रौर मेरा भ्राखिरी सवाल यह है कि क्या स्रकाल से कुछ लोगो की मृत्यु भी हुई है ? इस ग्रकाल का म्रसर केवल मा वो पर पड़ा है या पशुम्रो पर भी पड़ा है या वृक्षो पर भी पटा है ? तो पशु, पक्षी, जीव, जन्तु, किन किन पर इस का प्रभाव पड़ा है इस को सरकार बतलाये ?

श्री फखरुद्दीन ग्रली ग्रहमद: ग्रानरेबिल भेम्बर ने कहा कि कितने मकान गिरे सेलाब की वजह से, तो यहा हम सैलाब का जिक्र नहीं कर रहे है, खुश्की का जिक्र हो रहा था, लेकिन...

श्री राजनारायण: मेरा ध्यान बनारस के सेलाब मे था।

श्री स्रकबर स्रली खान (स्रान्ध्र प्रदेश): स्राप का ध्यान हमेशा सैलाबो पर रहता है।

श्री फखरूद्दीन श्रली श्रहमद : जैसा कि मने पहले कहा महाराष्ट्र के सूबे में करीब करीब 23 हजार विलेजेज एफेक्टेड हुए हैं इस डाउट से और यह तो नहीं मालुम कि कितने लोग एफेक्टेड हुए हैं लेकिन 11 हजार लोगों को ग्रेचुग्रटस रिलीफ दी जा रही है श्रीर सात, श्राट ल ख श्रादमी काम कर रहे हैं मुख्तलिफ जगहों में, इन स्केयरसिटी के इलाकों में।

SHRI A G. KULKARNI: It was said that it is 15 lakhs then and now you say it is 7 lakhs

SHRI FAKHRUDDIN ALI AHMED. Our figure is about seven to eight lakhs.

तो मैं यह कहना चाहता हूं कि पूरी पापुलेशन कितनी एफेक्टेड हैं इस की फीगर तो अभी मालुम नहीं, लेकिन जितनों को मदद दी जा रही है उस के फीगर मैंने आप को बता दिये हैं। जहा तक महाराष्ट्र गवर्नमेंट का ताल्लुक है, महाराष्ट्र गवर्नमेंट को ता सहाराष्ट्र गवर्नमेंट को इस काम में मदद दी है उस की तारीफ की है और कहा है कि जल्दी से जल्दी सेट्रल गर्वनमेंट ने हमारी बात सन कर हम को मदद दी इस का हम श्रित्रया अदा करते हैं।

श्री राजनारायण: कितनी दी है ?

श्री फखरुद्दोन श्रली श्रहमद: साढे श्राठ करीड रुपया दे चुके हे श्रीर दस करोड रुपया एग्रीकल्चर मिनिस्ट्री से लोन के लिए फार फर्टिलाइजर वगैरह के लिये दिया गया है।

श्री राज ारा.ण: सस्ते गल्ले की दुकाने भी खोली गयी है यदि हां, तो कितनी ?  श्री फखरूद्दीन ग्रली ग्रहमदः तादाद तो नहीं मालूम, लेकिन चीप ग्रेन शाप्स खोली गयी हैं . . .

श्री राजनारायण: कितने एरिया में खेली गयी हैं, यानी एक सस्ते गल्ले की दुकान कितने एरिया को कवर करती है ?

. श्री फखरूद्दीन ग्रली ग्रहमदः पहले से उन एरियाज में 22 हजार के करीब फेयर प्राइस शाप्स हैं।

SHRI A. G. KULKARNI: Sir, I asked him whether the Government is subsidizing the shops.

MR. DEPUTY CHAIRMAN: Don't interrup now. You can have another chance. I have called Shri Gulabrao Patil.

SHRI G. R. PATIL (Maharashtra): Sir, almost half of Maharashtra is in the grip of acute drought conditions today, Sir. I am extremely grateful to the Government for extending all sorts of help in the peculiar circumstances that are there now on account of the drought conditions. Sir, the Minister had already pointed out that the conditions are such that they are unprecedented in the history of Maharashtra, of history dented in the particularly in the districts he has mentioned from the Marathawada area and also in Vidharbha, Akola, Buldana, Amraoti, Poona, Sholapur, Sangli and in some other districts. Here I would like to tell him that there have been two dry spells and spells in the because of these two dry months referred to, the number of labou-rers working on the scarcity works has increased to nearly four lakhs during the last fortnight.

This will go to show the acuteness of drought conditions and, therefore, I would urge upon him that instead of waiting till the end of August 1971, a study team should be sent immediately to Maharashtra to assess the present conditions, and it will be much better in the interest of the Maharashtra Government, because, Sir, last year, as Mr. Kulkarni said, Rs. 225 crores worth of crops were damaged and the State Government had to spend Rs. 1.62,000 to understand the limits of the State's resources. So I urge upon the Government not to wait for a wet spell in the month of August. I can say, Sir, very humbly that whatever there were sowing operations in any district, germination has not taken place. And if there is no other sowing operation done, it will not at all be germinated. So the Government should not wait for another spell. We are grateful that Rs. 8.5 crores have been sent. But as far

as the ways and means position is concerned much more is required.

Particularly, the problem with regard to fodder and drinking-water is very acute in some of those districts. People are leaving their homes; cattle are being sold for a paltry sum that is available. Arrangements for the supply of fodder and drinking water have to be made. So I would urge upon the Minister that a study team should be sent to Maharashtra, and also Rs. 15 crores should be sent as early as possible.

SHRI FAKHRUDDIN ALI AHMED: The suggestion of the hon. Member to send a study team will be considered. So far as the amount is concerned, that will depend on the report submitted by the study team.

MR. DEPUTY CHAIRMAN: Mr. Gadgil.

SHRI VITHAL GADGIL (Maharashtra): As stated by the hon. Minister, the rainfall is very poor. It is less than 5 per cent of the normal rainfall. Time is very short. Nature is niggurdly and unlike in Biblical and times, Manna will not fall from Heaven. Therefore may I ask the hon. Member three question? First, may I know whether he will consider immediately the lease of food stock from the Food Corporation of India? Secondly, Sir, will he agree to advance the date of starting major projects already sanctioned in the next Five Year Plan? Thirdly, I would like to know, Sir, whether the Prime Minister has taken a decision to visit Maharashtra and if so, when?

SHRI FAKHRUDDIN ALI AHMED: So far as the provision of food is concerned, we have already informed the State Government that whatever is required we will send them. So there is no difficulty about it.

So far as the visit of the Prime Minister is concerned, I shall speak to her and ask her how soon she can go there.

About his second question regarding advancing the date of starting major projects, this is a matter which entirely rests with the State Government and I will convey this suggestion to them.

MR. DEPUTY CHAIRMAN: Mr. Kulkarni.

SHRI B. T. KULKARNI (Maharashtra): Sir, I want to emphasize only whatever has been emphasized by my friends, Mr. Kulkarni and Mr. Patil. You know, Sir, that when in any village Patil and Kulkarni combine, they can do or undo anything there. I lend my moral support to them.

श्री जगदीश प्रसाद माथुर (राजस्थान) उपाध्यक्ष महोदय, देश के कई भागो में स्रकाल स्थिति बहुत रहती है स्रोर स्रकाल को मीट करने के लिये स्रापका फेमिन कोड है स्रोर क्या स्राप यह उचित नहीं समझते कि इस फेमिन कोड के सम्बन्ध में दुवारा बिचार किया जाय, पुनर्विचार किया जाय। फेमिन कोड के स्रनुसार किसी मजदूर बच्चे को 12 स्राना स्रोर स्रौरत हो तो 1 रपया स्रार मर्द को सवा कपया देते हैं। महाराष्ट्र में इस समय स्राप कितना देते हैं पता नहीं लेकिन फेमीन कोड के स्रनुसार इस प्रकार है। फेमीन कोड जो है वह पुराना बना हुस्रा है, स्रगरेजों के जमाने से चला स्रा रहा है। तो क्या उस स्रकाल के स्रदर सारी स्थितियों पर विचार करेंगे?

जहा तक सेन्द्रल ग्रसिस्टेन्स का सवाल है, ग्रापकी सेन्टल टी<sub>न</sub> वहा पर जाती है ग्रोर वर्क प्रारम्भ हो जाते है। मेरा भी स्रवाल के क्षेत से प्रत्यक्ष ग्रनुभव है कि सेन्ट्रल टीम का कोन सा वर्क होना चाहिए कौन सा नही होना चाहिए उसमे उसका कोई "से" नही होता है । सेन्ट्रल गवर्नमेट रुपया देती है, सेन्ट्रल गवर्नमेट चाहती है कि उसका सद्पयोग हो लेकिन जो वर्क एक्जीक्य्ट होता है उसमे वर्क कोन सा लिया जाना चाहिए उसके सबध में सेन्ट्रल गवर्नमेट की कोई "से" नहीं होती है ग्रौर इस कारण से जो ग्रकाल की राहत के काम होते है वह ठीक से चलते नही । ग्रभी ग्रापने कहा महाराष्ट्र गवर्नमेट पर हम छोड रहे हैं कि कौन सा काम लेगी कौन नहीं लेगी । लेकिन फेमिन रिलीफ के अन्तर्गत भयकर घोटाला होता है। राजस्थान भे ही 55 करोड रु० का घोटाला हुम्रा है जिसके बारे मे जाच-पडताल की कई बार माग की गई है कि जा मनी देते हो सेन्ट्ल असिस्टेन्स के रूप में उस स्पए का सद्पयोग होता है या नहीं होता है। स्रकाल के स्थायी निदान के लिए रुपये टेम्परेरी रिलीफ के लिए दे दिए गए है जिसमे स्थायी हल नही निकलता स्रोर स्रकाल बार बार स्राता है। तो परमानेन्ट सोल्यशन ढढने के लिए देश मे एक वमीशन बिठाए कि कोन वान इलाके है जहा परमानेन्ट L/J(D)5R55--5

श्रकाल की सम्भावना होती है। श्रौर जहा पर परमानेन्ट श्रकाल की सम्भावना है वहा परमा-नेन्ट रिलीफ वर्क खोले इस उद्देश्य से कि श्रागे श्रकाल नहीं पडे । इस नाते जब तक श्राप नहीं करेंगे तब तक श्राप इन तरह बार बार सेन्ट्रल श्रसिस्टेन्स के रूप में न्पया बाटते रहेंगे परन्तु उसका कोई उपयोग नहीं होगा।

SHRI FAKHRUDDIN ALI AHMED Sir, so far as the Famine Code is concerned, that is a State affair and as far as I know the I imine Code in Maharashtra has been modified and the wages paid to the workers are much more and quite satisfactory. There is no complaint on that account

Now, so far as the rural works are concerned we have already taken up certain districts in Maharashtra for the rural works programme and I am sure that will also be helpful So far is the famine scarcity stricken areas are concerned, this program me will also be able to look after the future works in those particular areas

MR DIPULY CHAIRMAN Let us pass on to the next item

SHRI AKBAR ALI KHAN Sii, I would like to say something

SHRI ARJUN ARORA (Uttar Pradesh) He has special interest in Marathwada

MR DFPU  $\Gamma Y$  CH \Lambda IRMAN If I permit you then others would like to speak on this subject

SHRI AKBAR ALI KHAN I leave it to you if you permit me Sir It is a matter of some satisfaction that this time the Government of India his acted promptly. I hope this will be followed up in other matters also

The other thing that I wanted to say apart from this is that the scheme of the relief work that is being taken up is a short term measure. Does the Government contemplate some long term measures also to meet the everlasting or a very chronic famine and scarcity particularly in Marath wida areas? I want to know whether this matter is also under consideration of the Government.

SHRI FAKHRUDDIN ALI AHMED Six we are taking up pilot schemes for the purpose of taking long term measures not only in Maharashtra but all over India Ru 11 works programme has been taken up al teady and six districts which are chronically drought affected areas have been selected in Maharashtra for the purpose of taking up this work

श्री जगदम्बी प्रसाद यादव (विहार) : श्रीमन्, मैं इस सम्बन्ध में एक निवेदन करना चाहता हूं, चूकि ड्राट से यह भी सबंधित है। ग्राज स्थिति यह है कि उन्होंने रबी की फमल के बारे में भी कहा था कि एग्जामिन करने के लिए टीम भेजेंगे। बिहार के सारे किसान बर्बाद हो रहे हैं...

श्री उपसभापति : यह तो महाराष्ट्र के बारे में है ।

श्री जगदम्बी प्रसाद यादव : लेकिन में ध्यान श्राकिषत कर देना चाहता हूं। वहां के किसानो की भले ही फसल बर्बाद हो गई। ग्राग्रिकलचर विभाग उस पर क्या विचार कर रहा है ? सारा देश उस स्थिति में ग्रा गया है, भले ही बाढ़ के लिए सिचाई मंत्री जिम्मेदार हों। लेकिन किसान की जो स्थित बिगड़ी है उसके लिए कृषि मत्री जिम्मेदार होंगे।

## PAPERS LAID ON THE TABLE

Annual Report and Accounts (1969-70) of the Hindustan Photo Films Manufacturing Company Limited and other related papers

श्रौद्योगिक विकास मंत्रालय में उपमंत्री (प्रो॰ मिद्धेश्वर प्रसाद) : श्रीमन्, मै श्री भोइनुल हक चौधरी की श्रोर से निम्नलिखित पत्रो की एक-एक प्रति सभा पटल पर रखता हूं :

- (1) Ninth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, for the year 1969-70, together with Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.
- (III) A statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Vers'on of the document mentioned at (i) above.

[Placed in library. For (i) to iii) See 1.T. No. 688/71.]

Annual Report and Accounts (1969-70) of the National Instruments Led, Calculta, (Re-named as National Instruments and Ophthalmic Glass Ltd., Calculta) and other related papers

PROF. SIDDHESHWAR PRASAD: Sii, I also beg to lay on the Table:

- (1) Thirteenth Annual Report and Accounts of the National Instruments Limited, Calcutta, (Re named as National Instruments and Ophthalmic Glass I inniced, Calcutta) for the year 1969-70, together with the Auditors' Report on the Accounts and Comments of the Comptioller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of Company.
- (iii) A statement (in English and Hindi) giving reasons for not laying simulataneously Hindi Version of the document mentioned at (i) above.

[Placed in library. For (i) (iii) *See* L.T. No. 738/71]

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HEAVY ELECTRICALS (INDIA) LTD., BHOPAL AND OTHER RELATED PAPERS.

PROF. SIDDHESHWAR PRASAD: Sir, I also beg to lay on the Table:

- (i) Fourteenth Annual Report and Accounts (English and Hindi) of the Heavy Electrical (India) Lim ted, Bhopal, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon, under sub section (1) of sect on 619A of the Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.

[Placed in library. See L.T. No. 841/71.]

FIII BOMBAY PUBLIC TRUST (GUJARAT)
(AMENDMENT) RULIS, 1971

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITI RAJ SINGH CHAUDHURY): Str., I beg to lay on the Table a copy of the Gujarat Government Notification No. GH/k/176/BPT/Rules/15081/E, dated the 8th July, 1971 publishing the Bombay Public Trusts (Gujarat) (Amendment) Rules, 1971, under sub sect on (4) of section 84 of the Bombay Public Trusts Act, 1950 read with clause (c)(v) of the Proclamat on, dated the 13th May, 1971, issued by the President in relation to the State of Gujarat, together with a statement for not laying simultaneously the Hindi Version of the Notification. [Placed in library. See L.T. No. 789/71.]